



2026:DHC:3824-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5795/2026

UNION OF INDIA AND ORSPetitioners

Through: Ms. Niyati Sharma, SPC.

versus

GYAN DUTT SHARMARespondent

Through: Mr. A.K Trivedi and Mr. Yogesh Sharma, Advocates.

Mr. Amit Anand and Mr. Sunil Bansal, Advocates with respondent in person.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

30.04.2026

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C. HARI SHANKAR J.

1. This writ petition is directed against order dated 1 July 2025 passed by the Central Administrative Tribunal¹ in OA 1089/2022, which sought antedating of the seniority of the respondent as Store Keeping Staff in the Army Ordinance Store.

2. Before the Tribunal, the respondent contended that the case was fully covered by the judgment dated 31 May 2025 passed by the Tribunal in OA 1987/2019², which was never challenged and was also implemented.

¹ "Tribunal" hereafter

² Rama Nand Prabhakar & Anr. v. Union of India & Ors.



3. The Tribunal has merely followed this judgment.
4. Ms. Niyati Sharma, who appears for the petitioners was directed by the Court to inform the Court as to whether the said judgment was challenged. Today, she appears and candidly acknowledges that the judgment was never challenged.
5. In that view of the matter, we find no error in the view adopted by the Tribunal. Similarly situated persons have to be treated similarly in order to conform with Articles 14 and 16 of the Constitution of India.
6. The Supreme Court has also held in *State of Karnataka and Others v. C. Lalitha*³, *State of U.P. v. Arvind Kumar Srivastava*⁴ and *Lt. Col. Suprita Chandel v. Union of India and Ors.*⁵ that the benefit of a judgment should enure to all persons similarly situated even if they do not approach the Court and that all persons are not required to knock at the doors of the Court.
7. The writ petition is accordingly dismissed.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

APRIL 30, 2026/pa

³ (2006) 2 SCC 747

⁴ (2015) 1 SCC 347

⁵ 2024 SCC OnLine SC 3664